

Reduction of BPCL equity in NRL

4758. SHRI URKHAO GWRA BRAHMA : Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

whether the equity of BPCL in NRL, Assam will be reduced or withdrawn after the disinvestment;

what will be the fate of NRL's PSU status after withdrawal or reduction; and

whether the equity stake of oil India will be increased in NRL to make it viable in future?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI SANTOSH GANGWAR): (a) to (c) BPCL disinvestment process has not been completed and therefore, equity restructuring of NRL has not been decided.

IOC's marketing activities

4759. SHRI S. M. LAL JAN BASHA : Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

whether Indian Oil Corporation has received representations protesting against their establishment of petrol outlets next to the outlets of other Oil PSU's;

what is the objective of such marketing tactics by Indian Oil Corporation;

whether it is a fact that Indian Oil Corporation is doing such kind of marketing activity in East Godavari district of Andhra Pradesh;

whether Indian Oil Corporation will review such aggressive tactics against other PSU's in the field; and

the steps proposed to be taken to review such tactics of Indian Oil Corporation in East Godavari district?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI SANTOSH GANGWAR): (a) No, Sir. The Indian Oil Corporation Limited has set up retail outlets at various locations under the approved marketing plans in line with the guidelines approved by the Government

Does not arise.

No, Sir.

and(e) Do not arise